



2026:AHC-LKO:14331-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 1894 of 2026

Hayatunnisha And 3 Others

.....Petitioner(s)

Versus

State Of U.P. Thru. Addl. Chief Secy. /Revenue
Deptt. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Prince Singh, Sant Bux Singh
Counsel for Respondent(s)	:	C.S.C., Sudhir Kumar Singh

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Heard Shri Prince Singh, learned Counsel for the petitioners, Shri Sudhir Kumar Singh, learned Counsel for the respondent No.5 and 6 and learned Standing Counsel for the State.
2. The name of the tenure holders in the *khatauni* annexed as Annexure No.3 do not tally with the petitioners' name. It appears that documents have not been properly annexed.
3. The writ petition is **dismissed** with liberty to file a fresh writ petition.

(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 23, 2026

-Piyush-